

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA-3733/2018
MA-4165/2018**

New Delhi, this the 01st day of October, 2018

Hon'ble Sh. V. Ajay Kumar, Member(J)

Hon'ble Sh. A.K. Bishnoi, Member(A)

1. Smt. Raj Rani, aged 56 years, Group-C,
w/o Sh. Kewel Kishan Sharma,
working as Frash (Casual with Temp. Status) in
BSF Head Quarter, New Delhi.
r/o H.No. 1179, Sector 3, Pushpa Bhawan, New Delhi.
2. Smt. Bhuri Devi, aged 56 years, Group-C,
w/o Sh. Mukut Singh,
working as Frash (Casual with Temp. Status) in
BSF Head Quarter, New Delhi.
r/o C0322, Sewa Singh, New Delhi.
3. Smt. Raj Bala, aged 51 years, Group-C,
w/o Sh. Rabir Singh,
working as Frash (Casual with Temp. Status) in
BSF Head Quarter, New Delhi.
r/o B74, Aaram Bag, New Delhi.
4. Baljeet Singh, aged 58 years, Group-C,
s/o Sh. Ram Swarup,
working as Sweeper (Casual with Temp. Status) in
BSF Head Quarter, New Delhi.
r/o A-83, Jwalapuri No. 4, Delhi-87.
5. Vikram Singh, aged 44 years, Group-C,
s/o Sh. Hukam Singh,
working as Frash (Temp. Status C/L) in
BSF Head Quarter, CGO Complex, New Delhi.
R/o H.No. 398, block 32, Prem Nagar,
Near Tyag Raj Stadium, New Delhi.
6. Sanjay Kumar, aged 46 years, Group-C,
s/o Sh. Suran Singh,
working as Frash (Casual with Temp. Status) in
BSF Head Quarter, New Delhi.
Permanent r/o vill. Chakardai, PO Varmu,
Distt. Mandi (HP).
7. Dharam Singh, aged 58 years, Group-C,

s/o Sh. Kawal Singh,
 working as Sweeper (Casual with Temp. Status) in
 BSF Head Quarter, New Delhi.
 r/o village Dabari, PO Palam, New Delhi-45.

8. Raj Pal Singh, aged 55 years, Group-C,
 S/o Sh. Amar Singh,
 working as Frash (Casual with Temp. Status) in
 BSF Head Quarter, New Delhi.
 r/o 777, Subhash Camp, Dakshikpuri, New Delhi-62.
9. Suresh Kumar, aged 49 years, Group-C,
 s/o Sh. Sultan Singh,
 working as Sweeper (Casual with Temp. Status) in
 BSF Head Quarter, New Delhi.
 r/o H.No. 221, Sector 03, Pushp vihar, New Delhi-17.
10. Lakhan Singh, aged 42 years, Group-C,
 s/o Sh. Panna Lal,
 working as Sweeper (Casual with Temp. Status) in
 BSF Head Quarter, New Delhi.
 r/o vill. Jasoli Khurd, PO Dev Nagar,
 Distt. Mathura (UP). ...

Applicants

(through Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Union of India through the Secretary,
 Ministry of Home Affairs,
 Govt. of India, New Delhi.
2. The Director General,
 Boarder Security Force,
 CGO Complex, Lodhi Road, New Delhi.
3. Dy. Inspector General (Estt.)
 Personal Deartment-Staff Section,
 Head Quarter DG, BSF, Block No. 10, CGO Complex,
 Lodhi Road, New Delhi – 03. ...

Respondents

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this OA is taken up for hearing, proxy counsel for the applicant seeks leave of this Tribunal to withdraw the OA with liberty to avail remedies at appropriate time.

2. Accordingly, this OA is dismissed as withdrawn with liberty as aforesaid.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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